



2026:AHC:18898

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 975 of 2026

Dr. Ramashray Yadav

.....Petitioner(s)

Versus

Director, Extention And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Mukul Yadav, Rajesh Yadav
Counsel for Respondent(s)	:	Dinesh Chandra Mishra

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard counsel for the parties.

2. The present petition has been preferred seeking certain reliefs.

"a) Issue a writ, order or direction in the nature of mandamus directing the Officer Incharge, Krishi Vigyan Kendra, Balari, Moradabad (Respondent No.2) to released the salary of petitioner of the month of November, 2025 along with 18% interest.

b) Issue a writ order or direction in the nature of mandamus summoning the respondent No.3 and take necessary action against him for having such misconduct.

c) Issue any other suitable writ order or direction which this Hon'ble Court may deem fit and proper under the circumstances of the case.

d) Award the cost of the present writ petition to the petitioners."

3. Today, instructions have been forwarded to the court under the signatures of Prabhari Adhikari, Krishi Vigyan, Bilari, Moradabad, according to which, the writ petitioner has been paid the salary for the month of November, 2025.

4. Accordingly, the petition is **dismissed** as infructuous.

5. A copy of the instructions be supplied to the petitioner and marked as appendix A.

January 28, 2026

Ashu

(Vikas Budhwar, J.)